

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE BENCH
AT CHENNAI**

OA No 51 OF 2024

IN THE MATTER OF:

**TRIBUNAL ON ITS OWN MOTION IN THE MATTER OF BEACHES BECOMING
GARBAGE ISLANDS POSE A THREAT TO ECOSYSTEMS AND LIVELIHOODS
PUBLISHED ON DINAMALAR EDITION DATED 05TH FEBRUARY 2024**

..... Applicant

Vs

WATER RESOURCES DEPARTMENT & OTHERS

.... Respondents

**REPORT FILED BY THE CHENNAI FISHING HARBOUR
MANAGEMENT COMMITTEE - R7**

DATE - 23.09.2024



**M/s MADHURI DONTI REDDY
ADVOCATE**

STANDING COUNSEL FOR GOVERNMENT OF ANDHRA PRADESH

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Report on the Hon'ble NGT Notice of hearing in Original Application No. 51 of 2024 (SZ) in response to the News item appeared in "Beaches Becoming Garbage Islands Pose A Threat To Ecosystems And Livelihoods Published On Dinamalar Edition Dated 05th February 2024".

It is to submit that the Hon'ble NGT, Chennai issued a notice of hearing in Suo-Motu matter in OA No. 51 of 2024 vide notice dated 30.07.2024 in response to the The news item, titled "Beaches becoming garbage islands pose a threat to ecosystems and livelihoods - published in Dinamalar on 5.02.2024". The grievance in the matter is that more than 30000 people are engaged in fishing industry in Kasimedu fishing port. From here, the fishing industry takes place in 2000 barges, 7000 fibre boats and 500 Catamaran 200 tons offish are sold daily. Kasimedu, a prominent fishing area looks like garbage islands due to plastic waste, Wood waste, thermocol, etc. This situation continues in the coastal areas from Kasimedu to Ennore in North Chennai. It does not seem that the authorities have taken any action to prevent the continuous dumping of construction waste and garbage, including plastic. Due to the various types of garbage being dumped in the coastal areas of North Chennai, there is a risk of destruction of coastal environment and marine life and marine resources. Kasimedu Fishing port authority has a major responsibility to clear the garbage. But they are also nominally functional"

It is submitted that as per the oral direction given by the Green Tribunal during the hearing on 02.09.2024, We have taken Photographs on different dates which are herewith enclosed as **Annexure**.

The Chennai Fishing Harbour Management Committee(R7) is taking all necessary steps to dispose the garbage regularly which are getting accumulated at the Kasimedu sea shore through the contract labours as per the directions of this Hon'ble Tribunal.

Hence, in view of the above circumstances, we therefore request this Hon'ble Tribunal to consider the above report and take these facts into consideration and pass orders in O.A.No. 51 of 2024 accordingly and thus render justice.



23/9/2024

MANAGER (FH)

MANAGER
CHENNAI FISHING HARBOUR
MANAGEMENT COMMITTEE







